

**GOVERNMENT OF INDIA
PERSONNEL, PUBLIC GRIEVANCES AND PENSIONS
LOK SABHA**

UNSTARRED QUESTION NO:2179
ANSWERED ON:09.03.2011
CASES DISPOSED OF BY CBI
Nahata Smt. P. Jaya Prada;Shekhar Shri Neeraj;Singh Shri Yashvir

Will the Minister of PERSONNEL, PUBLIC GRIEVANCES AND PENSIONS be pleased to state:

- (a) the number of cases disposed of by CBI during the last three years and the current year, year-wise;
- (b) the number of cases pending with CBI as on date;
- (c) the number of cases in which chargesheets were filed by CBI during the last three years and the current year, year-wise; and
- (d) the number of cases in which closure reports have been filed by CBI during the last three years and the current year, year-wise?

Answer

MINISTER OF THE STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS; MINISTER OF THE STATE IN THE MINISTRY OF PERSONNEL, PUBLIC GRIEVANCE AND PENSIONS AND MINISTER OF THE STATE IN THE MINISTRY OF PRIME MINISTER'S OFFICE (SHRI V. NARAYANASAMY)

(a): The number of cases disposed of from investigation by CBI during the last three years i.e. 2008, 2009, 2010 and upto 31.01.2011 is as under :-

Year Number of cases disposed
 of from investigation

2008 1127

2009 1127

2010 1173

2011 42
(upto
31.01.2011)

(b): 859 cases are at different stages of investigation as on 31.01.2011.

(c): The number of cases in which charge-sheets were filed by CBI during last three years and current year, year-wise is as under :-

Year Number of cases in which
 charge sheets were filed

2008 843

2009 806

2010 842

2011 29
(upto
31.01.2011)

(d): Number of cases in which closure reports were filed during the last three years and current year is as under :-

Year Number of cases closed

2008 213

2009 212

2010 164

2011 13
(upto
31.01.2011)